

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Forever Entertainment Private Limited Date of Commencement of Liquidation: 03-06-2021; List of Stakeholders as on Date: 23-08-2021; Name of IP: Mr. Jitendra Palande; Process Number: 1; Last 5 digit of registration number: 10188

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				8728642				NA
2	Liquidation costs incurred till date				50000				NA
3	Secured financial creditors				472739066.57				NA
4	Unsecured financial creditors				519095943.56				NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)				2324566				NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total			0		1000613652.13	0			